

SL. No.38

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.118/241/HDB/2018
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Daljeet Singh Sardar & Others
NAME OF THE RESPONDENT(S)	Lalit Gupta & Others
UNDER SECTION	241

ORDER

Present: None for the Petitioner.
None for the Respondent.

Matter is adjourned to 10.09.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)